THE MINISTER OF INFORMATION AND BROADCASTING (SHRI PRIYARANJAN DASMUNSI): (a) and (b) In a preliminary enquiry conducted by the Ministry of Information & Broadcasting into the functioning of the Films Wing in Mumbai, irregularities in the selection and gradation of films were *prima-facie* observed which were found to be deviating from the normal practice.

- (c) Prasar Bharati has informed that there is no quantification of such losses.
- (d) A CBI enquiry has been ordered and the concerned officials have been transferred out of their assignments. Simultaneously, administrative enquiry has also been instituted

Nationalisation of cable TV industry

- 166. SHRI C. PERUMAL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:
- (a) whether it is proposed to nationalise cable TV industry in view of unregulated growth and harassment of general subscribers;
 - (b) if so, the details thereof; and
 - (c) if not, the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI PRIYARANJAN DASMUNSI): (a) No, Sir.

- (b) Does not arise.
- (c) the cable TV industry is regulated in accordance with the provisions of the Cable Television Networks (Regulation) Act, 1995 as amended and the rules framed thereunder.

Regular programme in Nepali

- †167. SHRI SAMAN PATHAK: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:
- (a) whether Doordarshan have any scheme to telecast 'programmes' of scheduled languages on regular basis;
 - (b) if so, the details thereof;

[†]Original notice of the question was received in Hindi.

- (c) whether there is any proposal for a 'regular programme' in Nepali language; and
 - (d) if so, the details thereof?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI PRIYARANJAN DASMUNSI): (a) and (b) Yes, Sir. Prasar Bharati has informed that regular programmes are being telecast from different Doordarshan Kendras as per details given in the enclosed Statement (See below).

(c) and (d) Prasar Bharati has informed that Nepali programmes are being telecast, five days a week from DDK, Kolkata from 10.15 AM to 10.30 AM on Tuesday to Saturday.

Statement

Programmes of scheduled languages being telecast from different

Doordarshan Kendras

| SI. No. | Name of the Doordarshan Kendra | Languages being telecast |
|------------|-----------------------------------|---|
| 1 | 2 | 3 |
| 1. | Ahmedabad | Gujarati, Urdu, Hindi and Sindhi |
| 2. | Aizwal . | Mezo dialect, Hindi Lai, Mara, Hamar tribal dialects |
| 3. | Bangalore | Kannada, Urdu, Konkani, Tulu, Kodava |
| 4. | Bhopal | Hindi, Urdu |
| 5. | Chennai | Tamil, English |
| 6. | Delhi | Hindi, English, Punjabi, Urdu |
| 7. | Goa | Konkani |
| 8. | Guwahati | Assamese, Bodo and all languages and dialects of North-East |
| 9. | Hyderabad | Hindi, Telugu, Urdu |
| 10. | Imphal | Manipuri |

| 1 2 | 3 |
|----------------|---|
| 11. Jaipur | Hindi, Rajasthani, Sindhi |
| 12. Jallandhar | Punjabi, Hindi, Dogri, Himachali, Haryanavi and Urdu |
| 13. Kolkata | Bangla, Urdu, Nepali, Santhali |
| 14. Lucknow | Hindi, Urdu |
| 15. Mumbai | Marathi, Hindi, Sindhi and English |

Implementation of 'Conditional Access System'

†168. SHRI AJAY MAROO: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the progress made so far with regard to the implementation of 'Conditional Access System' in Delhi, Mumbai and other metropolitan cities;
- (b) whether Hon'ble High Court have passed any order in this regard; and
 - (c) if so, the action being taken by Government in this regard?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI PRIYARANJAN DASMUNSI): (a) to (c) The Government has on 31.7.2006 notified implementation of Conditional Access System (CAS) in four metros with effect from 31.12.2006 in pursuance of Delhi High Court order dated 20.7.2006. the Government has also on 31.7.2006 notified Cable Television Networks Rules for smooth implementation of CAS. There rules specify time bound activities for Government, Telecom Regulatory Authority of India (TRAI), Broadcasters, MSOs and Cable Operators in order to ensure smooth implementation of CAS.

Regulation of private TV Channels

- 169. SHRI JANARDHANA POOJARY: Will the Minister of INFORMATIONAND BROADCASTING be pleased to state:
- (a) whether it is a fact that a number of private TV channels are conducting a variety of entertainment shows;

[†]Original notice of the question was received in Hindi.